



- 3) However, the Applicant has proposed the name of Mr. Ankit Goel, CA IP, Designated Partner of AAA Insolvency Professionals LLP, having Registration No. IBBI/IPA-001/IP-P-02671/2022-2023/14088.
- 4) In that view of the matter, this Bench directs this Applicant to take instructions from the client whether Insolvency Professional is being appointed as designated partner or in his individual capacity by Committee of Creditors (CoC) as the Resolution passed by the CoC is not clear on this aspect.
- 5) Accordingly, stand over to 05.09.2023, for further consideration and hearing.

**Sd/-**

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Vedant Kedare

**Sd/-**

**JUSTICE VIRENDRASINGH BISHT  
MEMBER (JUDICIAL)**